## Annexure-5 Name of the corporate debtor: Varun Resources Limited; Date of commencement of liquidation: 04/12/2018; List of stakeholders as on: 22.01.2024

## List of operational creditors (Government Dues)

(Amount in ₹)

	SI. No.	Details of Claimant	nt Details of claim received		Details of claim admitted					Amount of contingent			Amount of claim under	Remarks, if any
	-	Department	Date of receipt	Amount claimed	Amount of claim admitted		Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in		mutual dues, that may be set off	rejected	verification	
]	l	Office of the Assistant Commissioner of CGST, Division-V, Mumbai South Commissionerate	29.07.2023	13,179,740	13,179,740	Unsecured	NA	Yes	4.59%	-	-	1	-	
4		Office of the Income Tax Officer (TDS)-(2)(3)(3)	29.07.2023	269,612,897	269,612,897	Unsecured	126,500,000	No	93.91%	-	1	ı	-	NCLT has passed a favourable order. Department is yet to lift the lien.
2		Office of State Tax Officer, GST, Mumbai, Maharashtra	29.07.2023	967,284	967,284	Unsecured	NA	Yes	0.34%	-	-	-	-	
4	1 1	Assistant/ Commissioner of Customs, Custom House, Kakinada, Andhra Pradesh	22.01.2024	3,342,029	3,342,029	Unsecured	643,529.37	No	1.16%	-	-	-	-	NCLT has passed a favourable order. Department is yet to lift the lien.
-		Total	•	287,101,950	287,101,950		•	•	•					